NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

APPLICATION NUMBER

PETITION NUMBER

: CP/701/IB/2017

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

NAME OF THE PETITIONER(S)

: ANANDCINE SERVICE PVT LTD

NAME OF THE RESPONDENT(S)

: ANANDRAM DEVELOPERS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Handring T

Composte Deblor Coursel fou applicant

ORDER

Counsel for both the parties present, submitted that the settlement talks are going on between the parties. They prayed for time to file a Joint Memo of Compromise on behalf of both the parties. Put up on 19.03.2018 at 10.30 AM.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**